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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.12.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 18.12.2025 were not taken up. The next date of hearing in the matters is 15.01.2026.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Kotak Mahindra Bank Ltd.	Himanshu Bhushan	Harshit Khare
	(Ins) No. 67 of	Vs.		Prafful Saini
	2024 & I.A. No.	IDBI Bank Ltd. & Ors.		
	213 of 2024			
	Part Heard			
		With		
2.	Comp. App. (AT)	Kotak Mahindra Bank Ltd.	Himanshu Bhushan	Rishi Thakur
	(Ins) No. 68 of	Vs.		
	2024 & I.A. No.	State Bank of India & Anr.		
	214 of 2024			
	Part Heard			
		With		
3.	Comp. App. (AT)	Kotak Mahindra Bank Ltd.	Himanshu Bhushan	Harshit Khare
	(Ins) No. 198 of	Vs.		Prafful Saini
	2024	Jovita Reema Mathias & Ors.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)